

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.7
CA No. 58/2022
CA No. 77/2022
C.P No. 77/BB/2022

IN THE MATTER OF:

M/s. Waterwalk Apartments Private Limited
And another
v/s
M/s Buyont Technology Constellations
Private Limited and others

... Petitioner
... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 18.01.2023

CORAM:

TMT.T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Naman Jhabakh
For Respondents :
No.2 to 5 : Mr. Abhiyudai Singh

ORDER

C.A No. 58/2022

1. Heard Shri Naman Jhabakh, Learned Counsel for the Petitioner and Shri Abhiyudai Singh, Learned Counsel for the Respondents No.2 to 5.
2. Pleadings are complete. **List I.A on 15.03.2023.**

I.A. No. 77/2022

1. None appeared for the Applicant.
2. **List on 15.03.2023.**

- Sd -

SATYA RANJAN PRASAD
MEMBER (TECHNICAL)

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- Sd -

T.KRISHNA VALLI
MEMBER (JUDICIAL)